NOTICE

Advocates and parties-in-person are requested to note the following directions applicable to the Bench of GS Patel and Madhav J Jamdar JJ with effect from 6th December 2021:

1 The Bench will sit in CR No 24, 1st floor from 6.12.2021.

2 In accordance with the revised SOP effective 6.12.2021, **NO PRAECIPES FOR CIRCULATION WILL BE ACCEPTED BY EMAIL**.

3 All circulation/listing praecipes must be in hard copy and physically handed in to the Associate/Sheristedar, who will assign a date for listing.

4 **NO MENTIONING FOR CIRCULATION IS PERMITTED** *unless* there is **extreme** urgency. Such urgency must be explained in the praecipe itself. A copy of any order that is impugned must be attached to the praecipe.

5 If urgent circulation is granted but it is found there is in fact no urgency, the Court may impose costs.

6 With effect from 6.12.2021, **NO FILING OF ANY KIND IS PERMITTED ON EMAIL**. Anything sent by email will be ignored.

7 **Appearances must also be handed in physically at the time of hearing in advance**. Please use the online form at:

https://bombayhighcourt.nic.in/writereaddata/notifications/PDF/noticebom20180110193535.pdf

OR

https://tinyurl.com/db-appearances

The form can be downloaded and filled in on a computer.

If appearances are not submitted, they will not be included in the order sheet. No application for speaking to the minutes to correct/include appearances will be entertained.